

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6188
ANSWERED ON:06.05.2005
PMGSY
Sarma Dr. Arun Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the State-wise total km. of road, already constructed under PMGSY and future plan thereof;
- (b) whether new roads are adopted without completion of the total length of the roads taken up earlier as phase I in Assam;
- (c) if so, the details thereof showing the list of such roads and likely time to complete the entire roads length as originally planned;
- (d) the action taken to fund repair of the road damaged;
- (e) the change of criteria, if any on selection of road and implementation;
- (f) whether consideration of MP's recommendation is mandatory; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) to (c) The total length of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) upto 31st March, 2005 is about 65,922 kms. The State-wise details are enclosed in the Annexure. Under the Guidelines of PMGSY, States are required to make Annual proposals which are cleared after consideration by an Empowered Committee. Proposals for each year are cleared after taking into account the progress made in respect of works of earlier years and executional capacity. The details of length of on-going works are given in the Annexure. Road works are required to be completed within 9 working months.

(d) Under the PMGSY, maintenance and repair of roads is the responsibility of the State Governments since rural roads is a State subject.

(e) The primary objective of PMGSY to provide all-weather connectivity to eligible unconnected habitations. In order to ensure full farm-to-market connectivity, guidelines now provide that where an existing rural Through Route associated with a proposed new link road is in poor condition, it may be taken up for upgradation along with the new connectivity work.

(f) & (g) As per the PMGSY Guidelines, Lok Sabha Members are consulted in respect of their Constituencies and Rajya Sabha Members in respect of that district of the State they represent for which they have been nominated as Vice-Chairman of the District Vigilance and Monitoring Committee of the Ministry of Rural Development. While preparing Annual proposals for road works, the proposals of Members of Parliament are to be given full consideration. The District Panchayat must record the reason in each case of inclusion/non- inclusion of a proposal and the Member of Parliament should be informed accordingly.

Annexure

Annexure referred to in reply to Lok Sabha Unstarred Question No.6188 due for answer on 6.5.2005

State-wise details of road length completed under PMGSY Phase-I (2000-01) to Phase-V (2005-06).

State	Length of roads completed (in kms.)	Length of roads cleared but not yet completed (in kms)
Andhra Pradesh	6821	2293.52
Arunachal Pradesh	1012.57	758.02
Assam	803.29	1522.07
Bihar	706.61	2252.75
Chhattisgarh	2584.67	3941.77
Goa	156.86	21.3
Gujarat	1708.65	805.23
Haryana	725.35	488.23
Himachal Pradesh	1305	3889.27

Jammu & Kashmir	66.05	569.22
Jharkhand	1711.9	1171.07
Karnataka	4118.79	1323.51
Kerala	275.41	404.57
Madhya Pradesh	6882.88	8512.96
Maharashtra	2899.9	2246.94
Manipur	72.95	637.69
Meghalaya	586.84	224.59
Mizoram	705.4	327.1
Nagaland	1218.11	388.18
Orissa	2894.42	3523.5
Punjab	704.41	578.37
Rajasthan	10327.95	6001.14
Sikkim	1267.31	321.9
Tamil Nadu	2467.01	1729.88
Tripura	433.47	267.13
Uttar Pradesh	11071.4	10342.71
Uttaranchal	409.46	817.93
West Bengal	1984.99	2973.04
Total	65922.65	58133.6